

R.O.C.No.73537-A/2022-B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 223 / 2022

Tmt.A.Deepa, IV Additional District Judge, Tirunelveli, who has been appointed on transfer as Judge, Commercial Court (District Judge), Salem, vide G.O.(Rt) No.628, Home (Courts-II) Department, dated 29.07.2022, is transferred and posted as Judge, Commercial Court (District Judge), Salem, vice Thiru.M.Thandavan, transferred.

Thiru.M.Thandavan, Judge, Commercial Court (District Judge), Salem, is transferred and posted as Special District Judge, Special District Court to deal with MCOP Cases, Salem, in the existing vacancy.


Thiru.A.R.V.Ravi, III Additional District Judge (PCR), Madurai, who has been appointed on transfer as Judge, Family Court, Theni, vide G.O.(Rt) No.629, Home (Courts-II) Department, dated 29.07.2022, is transferred and posted as Judge, Family Court, Theni, vice Thiru.S.Isvarane, transferred.

Thiru.S.Isvarane, Judge, Family Court, Theni, is transferred and posted as IX Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru.A.K.Mehbub Alikhan, transferred.

Thiru.A.K.Mehbub Alikhan, IX Additional Judge (CBI Cases), City Civil Court, Chennai is transferred and posted as XIII Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.

HIGH COURT OF MADRAS, CHENNAI,
DATED: 03.08.2022.

Sd/- P.DHANABAL,
REGISTRAR GENERAL


03.08.22